

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated – 10.07.2017

PROCEEDINGS

Judiciary –Appointment of 10 District Judges by Direct Recruitment from the Bar –
Orders issued.

Read : 1. G.O.(Ms) No.138/2017 / Home dated 29.06.2017
2. G.O.(Ms) No.139/2017 / Home dated 29.06.2017

ORDER NO. B1- 105038/2016(1)

As per the Government orders read above the Government have appointed the following 10 candidates as District and Sessions Judges in the Kerala State Higher Judicial Service by direct recruitment from the Bar. The High Court has decided to post them in the following stations with effect from 17.07.2017. The candidates in Column II are posted as shown against their names in column III. They will take charge in their respective stations on 17/07/2017 from the officers shown in column IV.

I	II	III	IV
Sl. No	Name and Address	Post	Charge to be taken from
1	Smt Sulekha.M Panamvilakam Veedu, Perumpazhuthoor Neyyattinkkara , Thiruvananthapuram, PIN -695126	Addl.District Judge-II/ Addl.MACT, Pathanamthitta.	Addl.District Judge-I/ Addl.MACT, Pathanamthitta
2	Shri Mohanakrishnan.P Krishna Vihar Model Road Opp Collectorate, Ayyanthole Thrissur PIN - 680003	Addl.District Judge-III/ Addl.MACT, Pathanamthitta	Addl.District Judge-I/ Addl.MACT, Pathanamthitta
3	Shri Vinod Kumar.N, Pulari, Vettummal, Kadirur, Kannur PIN -670642	Addl.District Judge-II/ Addl.MACT, Kalpetta	Addl.District Judge-I/ Addl.MACT, Kalpetta



Cont'd.....